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GEOGRAPHICAL
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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 04/09/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4413455/ 25	Opp. No. AMD- 1050932	Mr. Jeetam Kumar Saini, Rajasthan / Pushpa Devi Jain V/s M/s. S.K. Agarwal & Co., Agra / M/s Shri Harish Dadwani S/O Shri Nanak Ram, Agra	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
02	4413525/ 07	Opp. No. AMD- 1050098	M/s Vishalkumar Vanmalidas Pipavat, Gujarat V/s M/s. Delhi Registration Service., New Delhi / Mr. Hitesh Kumar Rastogi, New Delhi	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
03	4423724/ 25	Opp. No. AMD- 1071616	Mr. Yash Hineshkumar Mehta, Ahmedabad / Ramendra Ramshankar Gupta Trading As Trendz Creation, Gujarat V/s M/s. Aditya & Associates, Mumbai / M/s Mafatlal Industries Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4428167/ 05	Opp. No. AMD- 1064829	M/s. Dhruvin D. Mehta, / Brussels Life Science, Gujarat V/s M/s. Vishesh & Associates., Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4431173/09	Opp. No. AMD- 1060576	M/s. Rohit Jain, Advocate, Rajasthan / Mr. Arpit Choudhary S/O Shri Chand Choudhary, Rajasthan V/s M/s. Suresh & Co., Mumbai / M/s. Cona Electrical Solution, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
06	1808563/11	Opp. No. AMD- 804169	M/s. A.D. Shingala., Rajkot / M/s. Preksha Appliances Private Limited.Indian Private Ltd., Rajkot V/s M/s. S.Singh & Associates, Delhi / M/s. Bentex Switchgears Pvt. Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar Rule-45(2)
07	1813609/05	Opp. No. AMD- 778661	M/s. K.C. Patel & Co., Gujarat / Mr. Rajesh H. Bhatt V/s M/s. Vishesh & Associates., Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1807587/25	Opp. No. AMD- 885466	M/s. Y. J. Trivedi & Co. Ahmedabad / Mr. Apoorva Suryakant Khandhar, Ahmedabad V/s M/s. Krishna & Saurastri Associates Llp, Mumbai / Future Brands Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1807587/25	Opp. No. AMD- 885483	M/s. Y. J. Trivedi & Co. Ahmedabad / M/S.Nemee Creations Mr. Apoorva Suryakant Khandhar, Ahmedabad V/s M/s R.K. Dewan & Co., Mumbai / M/s Half Ticket Apparels, Madhya Pradesh	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	1807587/25	Opp. No. AMD- 885693	M/s. Y. J. Trivedi & Co. Ahmedabad / M/S.Nemee Creations Mr. Apoorva Suryakant Khandhar, Ahmedabad V/s M/s K & S Partners, Gurgaon	Abirama Sundara Vali M., Assistant Registrar Main Matter



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01	4431926/09	Opp. No. AMD- 1055054	M/s. Newton Reginald, Chennai / Satyabhama Govindankutty Menon Sole Proprietor Of Infizone, Gujarat V/s M/s Ultimate Solutions, Delhi / Mr. Ram Narain, Delhi	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
02	4433987/41	Opp. No. AMD- 1054737	M/s Labdhi Kochar & Associates, Gujarat / Matadar Group V/s M/s. Jacob Kurian, Chennai / Funkskool (India) Limited, Chennai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
03	4404213/05	Opp. No. AMD- 1049563	Tradetend Consultants Pvt. Ltd., Rajkot / Captas Pharma, Rajkot V/S M/S. V Ravi, Chennai / M/S Micro Labs Limited, Bangalore	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4409726/41	Opp. No. AMD- 1063296	M/S. Adv Nandan Soni, Vadodara / M/S. Cinemera Entertainment Private Limited, Vadodara	Venkatesan Rajamani,

			V/s M/s. Vihar Cine Pvt. Ltd. Gujarat	Asst. Registrar Unverified TM-O (Counter Statement)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4411015/09	Opp. No. AMD- 1057778	M/S. Gautam & Company, Jaipur / Mr. Amar Vasudev Sindhu Bharti Trading As : A.V. World Wide V/s M/s. N.R.Srinath, Chennai / M/s. Neeraj Kakwani, Rajasthan	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
06	1813655/03	Opp. No. AMD- 764408	M/S. G. D. Bansal & Associates. Rajasthan / M/S. Pradeep Kumar Agarwal S/O. Sh. Ashok Kumar Agarwal, Rajasthan V/S M/S. Bagya Raghavan & S. Lakshmi, Chennai / M/S N. Ranga Rao & Sons, Mysore	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	2597540/30	Opp. No. AMD- 878193	M/S. Hasmukhbhai Galbaji Prajapati, Gujarat, V/S M/S. / Delhi Registration Services, New Delhi / M/S Krb Ltd. Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2692334/32	Opp. No. AMD- 911633	M/S. Bhansali & Associates, Gujarat / Nen Singh Khem Singh, Rajasthan V/S M/S. Anand And Anand., New Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter

09	2692346/ 05	Opp. No. AMD- 905894	M/S. Tradesafe, Gujarat / Cadila Pharmaceuticals Ltd., Gujarat V/S M/S. V Ravi, Chennai / M/S Micro Labs Limited, Banglore	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2692347/ 05	Opp. No. AMD- 905895	M/S. Tradesafe, Gujarat / Cadila Pharmaceuticals Ltd., Gujarat V/S M/S. V Ravi, Chennai / M/S Micro Labs Limited, Banglore	Abirama Sundara Vali M., Assistant Registrar Main Matter



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4411685/ 03	Opp. No. AMD- 1052810	M/S. Hetal Piyush Patel Proprietor Of Het Enterprise, Ahmedabad V/S M/S. Bhansali & Associates, Gujarat / M/S. Parshva Healthcare Pvt. Ltd., Gujarat	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
02	4444625/ 30	Opp. No. AMD- 1080936	M/S Gurvinder Singh & Associates, Delhi / Bikaji Foods International Limited, Rajasthan V/S M/S. L.S. Davar & Co., New Delhi / Modern Dairies Limited, Haryana	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
03	4449885/ 01	Opp. No. AMD- 1096010	Sanjay K Pansuriya / Vertical Star Llp, Rajkot V/S M/S. Ramesh G. Sabad, Rajkot / M/S Aryan Lubricants Pvt. Ltd., Gujarat	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4453916/ 14	Opp. No. AMD- 1054362	M/S. Newton Reginald, Chennai / M/S. Chaklasiya Mayur Babulal, Gujarat V/S M/S. Remfry & Sagar, New Delhi	Venkatesan Rajamani, Asst. Registrar Rule-45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4395847/01	Opp. No. AMD- 1063268	M/S. Powergrace Industries Limited, Gujarat V/s M/s. Astral Limited, Gujarat	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
06	4418272/05	Opp. No. AMD- 1051954	M/S. Y. J. Trivedi & Co., Gujarat / Intas Pharmaceuticals Ltd., Gujarat V/S M/S. Remfry & Sagar	Abirama Sundara Vali M., Assistant Registrar delay rely/evi-u/r-46
07	4418272/05	Opp. No. AMD- 1052682	M/S. Y. J. Trivedi & Co., Gujarat / Intas Pharmaceuticals Ltd., Gujarat V/S M/S. V Ravi, Chennai / M/S Micro Labs Limited, Bangalore	Abirama Sundara Vali M., Assistant Registrar delay rely/evi-u/r-45
08	4442205/05	Opp. No. AMD- 1060756	M/S. Dr S K Marwah, Punjab / Cromson Pharma, Jaipur V/S M/S. Vishesh And Associates, Mumbai / Alkem Laboratories Ltd, Mumbai	Abirama Sundara Vali M., Assistant Registrar delay rely/evi-u/r-45
09	2692348/05	Opp. No. AMD- 905896	M/S. Tradesafe, Gujarat / Cadila Pharmaceuticals Ltd., Gujarat V/S M/S. V Ravi, Chennai / M/S Micro Labs Limited, Bangalore	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2607201/05	Opp. No. AMD- 877511	M/S. B. D. Shukla & Company .Gujarat / Shri Samir Dilipkumar Shah, Gujarat V/S M/S. Vishesh And Associates, Mumbai / Alkem Laboratories Ltd, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter

